

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7563
ANSWERED ON:22.05.2012
BILLS FROM MADHYA PRADESH
Mahajan Smt. Sumitra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received several Bills from the State Government of Madhya Pradesh for approval;
- (b) if so, the details thereof alongwith the names of the Bills received during each of the last three years and the current year; and
- (c) the time by which the said Bills are likely to be approved alongwith the reasons for pendency, separately?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The details of State Legislations received from the Government of Madhya Pradesh from the year 2009 to 2011 are given at Annexure. Out of these 10 State Legislations, 6 State Legislations have already been assented to by the President of India.

(c): The State Legislations are examined in consultation with the Central Ministries/Departments from three angles viz.

- (i) Repugnancy with Central Laws
- (ii) Deviation from National or Central Policy; and
- (iii) Legal and Constitutional validity.

Whenever necessary, the State Government are advised to modify/amend the provisions of such legislations keeping the above in view. Sometimes, discussions are also held with the State Governments and the Ministries/Departments of the Government of India with a view to arrive at a decision expeditiously. Hence, no time frame can be fixed in this behalf.